

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:6672
ANSWERED ON:07.05.2015
WATER MILLS
Karandlaje Km. Shobha

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Union Government has sanctioned water mills to Karnataka Renewable Energy Development Limited (KREDL);
- (b) if so, the details thereof during the last three years and the current year with quantum of financial assistance released; and
- (c) the number of watermills installed by KREDL against the sanctioned water mills during the above period?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): Yes, Madam. Union Government has sanctioned support for 400 water mills during last three years (2012-13, 2013-14 and 2014-15) to Karnataka Renewable Energy Development Limited (KREDL) under the scheme to support development and upgradation of Water Mills. A sum of Rs.375.60 lakh were released to KREDL for this purpose during the last three years. For the current year i.e. for 2015-16, the Union Government has so far not received any request from Karnataka Renewable Energy Development Limited (KREDL).

(c): The Karnataka Renewable Energy Development Limited has installed 293 water mills against the sanctioned number of 400 water mills to them during last three years (2012-13; 2013-14 and 2014-15).